

Abolition of DGS&D

333. SHRI DHARMAPURI SRINIVAS:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government is contemplating on abolition of Directorate General of Supplies and Disposals (DGS&D); and

(b) if so, the details thereof, and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Government has decided to set up a Special Purpose vehicle (SPV) called Government e-Marketplace (GeM SPV) as a National Public Procurement Portal as Section 8 Company registered under the Companies Act, 2013, for procurement of Goods and Services required by Central and State Government Organizations. GeM SPV shall provide an end-to-end online marketplace for Central and State Government Ministries/Departments, Central and State Public Sector Undertakings (CPSUs and SPSUs), Autonomous institutions and local bodies for procurement of common use goods and services in a more transparent, efficient and accountable manner.

Setting-up of Industrial Cities

334. SHRIMATI RAJANI PATIL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government proposes to set-up several industrial cities in the country particularly in Maharashtra in the next few months;

(b) if so, the details thereof; and

(c) the total expenditure earmarked for this project?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) As part of the implementation of Delhi Mumbai Industrial Corridor (DMIC) Project, 8 Investment Regions/Industrial Areas/Industrial Cities/Nodes have been identified to be developed in phase-1 of the project. Out of these eight areas, following two industrial areas have been planned in Maharashtra:—

(i) Shendra Bidkin Industrial Area near Aurangabad

(ii) Dighi Port Industrial Area